

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.316

IA-4484/2022

In

IB-992(ND)2020

IN THE MATTER OF:

Union Bank of India (UK) Ltd

Vs.

Ajit Jain.

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.02.2023.**

**-SD-
(Court Officer)**